

DIVISION BENCH
COURT - I

R-115(ADDITIONAL LIST)

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/71(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	RAGHAV BHALOTIA VS SWARN GANGA REALTY LIMITED
UNDER SECTION	SEC. 59 APPLICATION UNDER ANY OTHER PROVISIONS

ORDER

1. Post this matter on **15/05/2024**.

Court Officer